

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

O.A.No:788/92

Dt. of order: 2.3.1995

S.N.Tripathi

: Applicant

Vs.

Union of India & Ors.

: Respondents

Mr.S.Kumar

: Counsel for applicant

Mr.Manish Bhandari

: Counsel for respondents

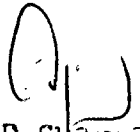
CORAM:

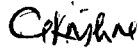
Hon'ble Mr.Gopal Krishna, Member(Judl.)

Hon'ble Mr.O.P.Sharma, Member(Adm.).

PER HON'BLE MR.GOPAL KRISHNA, MEMBER(JUDL.).

Heard the learned counsel for the parties. During the arguments the learned counsel for the applicant sought permission to withdraw the application. Permission to withdraw the same is granted. The O.A. is dismissed as being withdrawn. There shall be no order as to costs.


(O.P.Sharma)
Member(A).


(Gopal Krishna)
Member(J).